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**NATIONAL COMPANY LAW TRIBUNAL  
BENGALURU BENCH  
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,  
BENGALURU BENCH, BENGALURU, HELD ON 21.02.2018.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**  
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP(CAA) No.68/BB/ 2017	-	Await report from RD	230/232	Sonus Networks India Pvt. Ltd.

SL. NAME (IN CAPITAL)  
NO. & PHONE NUMBER

REPRESENTATION TO WHOM

SIGNATURE

H.N. VASUDEWAN  
9845806822.

Transfer company

 H.N.

**ORDER**

Counsel for Petitioner is present. Already we have received reports of ROC, R.D and O.L. Heard the Counsel for Petitioner. List it for orders on 08/03/2018.

  
**Member (T)**

  
**Member (J)**